

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JAATVEDAS CONSTRUCTION COMPANY PRIVATE LIMITED Date of Commencement of Liquidation: 09-09-2025; List of Stakeholders as on Date: 01-08-2026; Name of IP: Amit Vijay Karia; Process Number: 1; Last 5 digit of registration number: 13969

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	16240384	0	5148750	0	11091634	0	NA
2	Liquidation costs incurred till date	0	8303000	0	8303000	0	0	0	NA
3	Secured financial creditors	3	107218420	3	83211886	0	24006534	0	Annexure 3
4	Unsecured financial creditors	7	217481723	6	139389634	0	78092089	0	Annexure 4
5	Operational creditors (Workmen)	18	85070705	1	843160	0	84227545	0	Annexure 5
6	Operational creditors (Employees)	242	19976152	242	14495292	0	5480860	0	Annexure 6
7	Operational creditors (Government Dues)	5	630177638	2	1958536	0	628219102	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	207	1708694238	182	490117898	0	1218576340	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	3597375	1	1053212	0	2544163	0	Annexure 9
Total		484	2796759635	437	744521368	0	2052238267	0	